

6.1.2020

None for the applicant.
Respondents by Shri V.S. Masurkar.

As per order dated 25-11-99,
last opportunity was given and
inspite of this, the Counsel
for applicant is neither present
nor he has sought for any
adjournment. In view of
this, the OA is dismissed
for non-prosecution.

SHB
2/1/20

(D.S. Baweja)
M(A)

Order/Judgement dispatched
to Applicant (s)
on 24/1/2020

